

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

WITH

SLP(C) No. 9889/2015 (XI)

(IA No.29641/2018-APPLICATION FOR SUBSTITUTION)

SLP(C) No. 9686/2015 (XI)

Date : 16-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Kumar Maroria, AOR

Mr.Uday Prakash Yadav,Adv.

Mrs. Anil Katiyar, AOR

For Respondent(s)

Mr. Vikas Singh Jangra, AOR

Mr. Kiran Kumar Jaipuria, AOR

Mr.Pradeep Kumar Yadav,Adv.

Mr. Sanjeev Malhotra, AOR

Mr.Jetendra Singh,Adv.

Mr. S. S. Dharma Teja, AOR

Mrs. Rani Chhabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.9351/2015 & SLP(C) No. 9686/2015

Being complete matters, list the same before the Hon'ble Court
as per rules.

SLP(C) No. 9889/2015

Ld.counsel for the petitioner has filed an application of substitution to bring on record the lrs. of deceased respondent No.10, which is found to be defective. Hence, four weeks time is given to cure the defects.

List the matter again on 10.07.2018.

SANJAY PARIHAR
Registrar

SB